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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

IA 224/2017 In TP No. 173/621A/NCLT/AHM/2016 (New)
CA No. 76/621A/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017**

Name of the Company: Safal Buildcon Pvt. Ltd.

Section of the Companies Act: Section 166(1) of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.	MAHESH C GUPTA	PCS	1) Ramesh Brahmbhatt	} Mahesh Gupta
2.			2) Rajesh Brahmbhatt	

ORDER

Learned PCS Mr. M C Gupta present for Applicant no. 2 and 3.

Proof of service of notice of date of hearing filed.

Heard arguments of learned PCS for Applicant in IA 224/2017.

It is noticed that this application is filed by M/s Safal Buildcon Pvt Ltd that is first petitioner in TP 173/2016. There are two other petitioners in TP 173/2016.

Hence list the matter for further hearing on 15.09.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 23rd day of August, 2017.